

**CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH
CIRCUIT AT INDORE**

O.A. NO.415/1998

Indore, this the 13th day of August, 2003

HON'BLE SHRI SHANKER RAJU, MEMBER (J)

HON'BLE SHRI R. K. UPADHYAYA, MEMBER (A)

Jhamat Mulchandani S/O Tahalram,
Assistant Engineer B/R,
C/O CWE, MES, MHOW (MP),
R/O 58 Rajmahal Colony,
Indore.

... Applicant

(By Shri I.H.Khan, Advocate)

-versus-

1. Union of India through
Secretary, Government of India,
Ministry of Defence,
New Delhi.
2. J.CDA (Funds),
Meerut Cantt.
3. Command Works Engineer (CWE) MES
Mhow (MP) 453441. ... Respondents

(By Shri S.A.Dharmadhikari, Advocate)

ORDER (ORAL)

Hon'ble Shri Shanker Raju, Member (J) :

By this application applicant has prayed to sort out the discrepancy reported by him regarding his GPF amount which comes to Rs.40,073/- with interest on the delayed payment of withdrawal of 90% of GPF.

2. In furtherance of missing credits, applicant preferred a detailed representation attaching all the particulars of the missing credits to the

respondents. In pursuance thereof without settling the discrepancy an amount of Rs.5,000/- was paid to the applicant.

3. By order dated 29.11.1997 though it is stated that any discrepancy left unsettled would be sorted out after particulars are to be furnished by the applicant, yet the respondents have not taken note of the earlier particulars furnished to them by the applicant.

4. In this view of the matter, after hearing the parties, ends of justice would be served if the present OA is remanded to the respondents to re-examine the missing credits in the light of the particulars furnished to them by him and sort out the same within a period of three months from the date of receipt of a copy of this order. In the event the applicant is found entitled for payment as alleged, he shall be paid the same with interest of 9% at simple rate till the date of actual payment.

5. The OA stands disposed of accordingly. No costs.

R. K. Upadhyaya

(R. K. Upadhyaya)
Member (A)

S. Raju

(Shanker Raju)
Member (J)

/as/

प्राप्तिकर्ता ग्रंथालय
प्राप्तिकर्ता विभाग अधिकारी के द्वारा
(1) अधिकारी के द्वारा प्राप्तिकर्ता विभाग
(2) अधिकारी के द्वारा प्राप्तिकर्ता विभाग
(3) अधिकारी के द्वारा प्राप्तिकर्ता विभाग
(4) अधिकारी के द्वारा प्राप्तिकर्ता विभाग
प्राप्तिकर्ता विभाग का अधिकारी का द्वारा होना चाहिए

I. H. Khan / in hand
S. A. Sharmadhi Kandla
Unrestra
28/8/93